

यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 31 जनवरी 1968 को बम्बई के सीमा शुल्क अधिकारियों द्वारा एक लाख पचहतर हजार रुपये के मूल्य की 2000 कलाई घड़ियां पकड़ी गई हैं; यदि हाँ, तो ये घड़ियां कहां से लाई गयी थीं ;

(ख) क्या सरकार को यह पता लग गया है कि ये घड़ियां भारत में किस प्रकार लायी गयी थीं; और

(ग) इस संबंध में कितने व्यक्तियों के विरुद्ध कार्यवाही की जा रही है ?

†[SEIZURE OF WATCHES AT BOMBAY

310. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Customs authorities of Bombay have seized 2000 wrist watches of the value of one lakh and seventy five thousand rupees on the 31st January, 1968; if so wherefrom these watches were brought;

(b) whether Government have been able to find out the manner in which these watches were brought to India; and

(c) how many persons are being proceeded against in this case?]

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई) : (क) सीमाशुल्क अधिकारियों द्वारा बम्बई में 31 जनवरी 1968 को कोई घड़ियां नहीं पकड़ी गईं । लेकिन अधिकारियों ने बम्बई शहर में 30 जनवरी 1968 को 2417 घड़ियां पकड़ी थीं जिनका बाजार मूल्य लगभग 1,57,000 रुपये होता है । अनिमान है कि ये घड़ियां फारस की खाड़ी के क्षेत्र से लायी गयी थीं ।

(ख) अब तक की गयी जांच पड़ताल से यह पता नहीं चल पाया है कि ये घड़ियां भारत में किस तरह लायी गयी थीं ।

(ग) इस मामले में अब तक तीन व्यक्ति गिरफ्तार किये जा चुके हैं ।

†[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI R. DESAI): (a) No seizure of watches was effected by the Customs authorities at Bombay on the 31st January, 1968. However, 2417 watches valued approximately at Rs. 1,57,000 at market rate were seized by them in Bombay City on the 30th January, 1968. Presumably, these watches were brought from the Persian Gulf region.

(b) Investigations conducted so far have not revealed the manner in which these watches were brought into India.

(c) Three persons have so far been arrested in this case.]

A.R.C. RECOMMENDATION ON FINANCE ETC.

320. SHRI V. V. RAMASWAMY: Will the Minister of FINANCE be pleased to state:

(a) what are the recommendations made by the Administrative Reforms Commission in its report on the 13th January, 1968 regarding Finance, Accounts and Audit; and

(b) the reaction of Government thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI R. DESAI): (a) Copies of the Report of the Administrative Reforms Commission on Finance, Accounts and Audit have been placed in the Parliament Library.

(b) The recommendations are under examination and it may take some time before decisions thereon are taken.